

Shri B. K. Das: My point is whether the total amount will now be given as loan or whether a portion of it will be given as loan...

Mr. Speaker: From what he says it is clear that the entire amount will be given as loan.

Shri Lakshmayya: May I know how much amount has been given to the Andhra State?

Shri Hatfi: At present Rs. 11 lakhs have been given to the Andhra State.

TEXTILE MILLS IN HATHRAS

***763. Shri S. C. Singhal:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of textile mills in Hathras that are closed at present;

(b) for how long they have been closed;

(c) whether all the wages of the workers have been paid; and

(d) how many workers have been thrown out of employment?

The Minister of Commerce (Shri Karmarkar): (a) Two.

(b) Lallamal Hardeodas Cotton Mills is closed since 15-12-53 and Ramchand Spinning and Weaving Mills since 1-12-53.

(c) Government have no information.

(d) 1,879 workers have been affected due to the closure of these mills.

श्री एस० सी० सिखल : कभी सरकार ने इस को जानने की कोशिश की है कि क्यों बन्द है ?

श्री करमरकर : चूंकि वह इन-एफिशिएंट है और लासेज होते हैं इसलिये बन्द कर दी गई ।

उस की यूटिलिटी सीज हो गई है और उस के चलाने से कुछ फायदा नहीं है ।

श्री एस० सी० सिखल : उस को चलवाने की कोशिश की गई ?

श्री करमरकर : नहीं, जी ।

IMMIGRATION INTO MALAYA

***766. Shri Bhagwat Jha Azad:** Will the Prime Minister be pleased to state:

(a) the number of Indians living in Malaya; and

(b) whether the Government of Malaya has put any ban on Indian immigration?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) About 696,400.

(b) No. New Immigration Regulations were brought into force in Malaya on 1st August, 1953. Fresh immigration will now be permitted only under certain conditions, the criterion being whether such immigration will be for the good of the people of Malaya.

Shri Bhagwat Jha Azad: May I know if it is a fact that certain rights which were enjoyed previously by the Indian nationals there have recently been curtailed and that distinctions are being made between Indian nationals and non-Indians?

Shri Anil K. Chanda: The question, I am afraid, is a little vague. But so far as the entry of new immigrants is concerned, the laws hold good with regard to every foreign national.

Shri Muniswamy: May I know whether it is a fact that there are restrictions on Indians in Malaya purchasing immovable property?

Shri Anil K. Chanda: I would like to have notice of that question.

SECOND FIVE YEAR PLAN

***767. Shri L. N. Mishra:** Will the Minister of Planning be pleased to state:

(a) whether a technical committee has been set up to examine the inclusion of new projects in the second Five Year Plan; and

(b) if so, the broad outlines of the principles on which the said committee would decide the cases?